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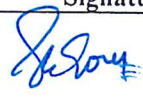
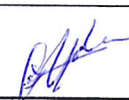
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.392/2018 in CP(IB) No.37/9/HDB/2018
NAME OF THE COMPANY	Aster Building Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Harindera Cargo Carriers Pvt Ltd
NAME OF THE RESPONDENT(S)	Aster Building Solutions Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SHAIK GOURI	PCS	shgauri@qadali.com 98494 67803	
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

A.PADMASRI

RP

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ORDER

IA No. 392/18, is taken up for hearing today.

RP is present.

List it for further hearing on 25.09.2018.


Member(Judl)

Pavani